

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †735**  
ANSWERED ON 02.12.2021

**CONSTRUCTION OF RENUKA DAM**

†735. SHRI SURESH KUMAR KASHYAP

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government proposes to construct Renuka Dam on Giri river in the State of Himachal Pradesh;
- (b) if so, the details thereof;
- (c) the amount sanctioned for construction of the said dam; and
- (d) the time by which the dam is likely to be constructed?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) Water resources projects are planned, funded, executed, and maintained by the State Governments themselves as per their own resources and priorities. Role of Government of India is limited to providing technical support and, in some cases, partial financial assistance under the existing schemes being implemented by the Ministry of Jal Shakti.

Renuka Dam Project has been included under the National Project scheme of this Ministry. As per the norms of the National Project scheme, 90% cost for the works portion of water component of the project is to be provided by Government of India.

(c) The revised estimated cost of the project accepted by Advisory Committee on Irrigation, Flood Control and Multipurpose projects of Department of Water Resources, River Development & Ganga Rejuvenation, in its 143<sup>rd</sup> meeting held on 09.12.2019, is Rs.6,946.99 crore (Rs.6,647.46 crore for water component and Rs.299.53 crore for power component) at October 2018 price level.

(d) As per the work completion schedule provided in approved detailed project report (DPR) of Renuka Dam Project, the time for completion has been mentioned by the State Government as six years from its commencement.

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